

Name of the corporate debtor: Man Tubinox Limited

Date of commencement of liquidation: 22/10/2021 (Certified Copy of Order Received on 06/12/2021)

List of stakeholders as on: 15.03.2023

(Amount in ₹)

List of operational creditors (Government Dues)															
SN	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted						
1	CGST Department	Central Government	11.01.2021	40,03,00,000.00	40,03,00,000.00	Unsecured	Not Applicable	Nil	10.68		Not Applicable	0.00	-	-	
2	Income Tax Department	Central Government	10.02.2022	3,66,05,01,897.00	3,34,70,52,242.00	Unsecured	Not Applicable	Nil	89.32		Not Applicable	31,34,49,655.00	-	The appeal has been preferred against the assessment orders from FY: 2013-14 to FY: 2017-18. Accordingly, considering the appeal filed against the assessment orders, the remaining amount of the claim should be rejected.	
				4,06,08,01,897.00	3,74,73,52,242.00							31,34,49,655.00			